

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

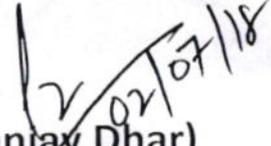
ORDER

No:- 408

Dated:- 2/07/2018

In the interest of administration Shri Yash Paul Bourney, Special Judge Anti-Corruption, Srinagar and Shri Ravinder Nath Wattal, Member Secretary, J&K State Legal Services Authority, Srinagar are directed to swap their respective places of posting.

By Order

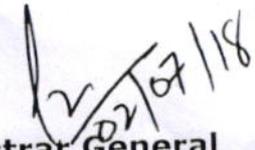

(Sanjay Dhar)
Registrar General

No:- 1209-107/2018 Dated:- 2/07/2018

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice _____
.....for kind information of His Lordship's.
3. Registrar, Vigilance, High Court of J&K, Srinagar
4. Principal District & Sessions Judge, Srinagar.
..... for information.
5. Shri Yash Paul Bourney, Special Judge Anti-Corruption, Srinagar.
6. Shri R.N.Wattal, Member Secretary, J&K State Legal Services Authority, Srinagar.
..... for information and necessary action.
7. ✓ CPC e-Courts, High Court of J&K for uploading on the website of the High Court.
8. Chief Accounts Officer, High Court of J&K, Srinagar
9. Incharge Statistical Section, High Court of J&K (Main Wing), Srinagar.

..... for information and necessary action.


Registrar General